

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 1)

Date : 13th December, 2016
Time : 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U. D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 239/2015	Suo Motu Uttarakhand Human Rights Commission Vs. Chief Secretary, Govt. of Uttarakhand & Ors.	Mr. Rahul Verma, AAG for R-1 Mrs. D. Bharathi Reddy, Adv. Mr. Mukesh Verma, Adv. for R-2 Mr. B. V. Niren, Adv. for MoWR Dr. Abhishek Atrey & Mr. Divya Prakash Pande, Advs. for MoEF Mr. I. K. Kapila, Adv. for UP Jal Nigam
FOR ADMISSION			
2.	Original Application No. 660/2016 (M.A. No. 1250/2016)	Umesh Kumar & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
3.	Original Application No. 662/2016	Dharam Singh & Ors. Vs. Principal Chief Conservator of Forests, Jammu Province & Ors.	
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 286/2016	Devji Patel Vs. State of Rajasthan	Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Advs. for R-1 Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Divya Prakash Pande, Adv.
5.	Original Application No. 384/2016	Khalid Ashraf & Anr. Vs. Union of India & Ors.	Mr. Tariq Adeeab, Adv. for Applicant Ms. Taruna A. Prasad, Adv. for R-1 Mr. Rudreshwar Singh, Adv. for R-6 Mr. Shubham Bhalla, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-11 Ms. Meenakshi Arora, Sr. Adv. with Ms. Ananya Ghosh, Adv. for R-12 Mr. Guntur P. Prabhak Prashit, Adv. for R-22 Mr. Rajdipa Behura, Adv. for R-27 Mr. Anil Soni, AAG with Mr. Naginder Benibal, Adv. for R-29 Ms. Aruna Mathur, Adv. for R-31 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R-35 Mr. Abhishek Yadav, Adv. Mr. Aditya Kapoor, Adv. Mr. Dhruv Pal, Adv. for Gujrat PCB
6.	Original Application No.	People for the Ethical Treatment	Mr. Sanjay Hegde, Sr. Adv. with

	442/2016 (M.A. No. 1247/2016)	Animals (PETA) India Vs. Union of India & Ors.	Mr. Shadan Farasat, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1, 3 & 4 Ms. Sakshi Popli, Adv. for R-2 Mr. Somnath Bhattacharya, Adv. for R-5 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. Mr. Aditya Kapoor, Adv.
7.	Original Application No. 479/2016 (M.A. No.902/2016)	Pravesh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Ms. Divya Prakash Pandey, Adv. for MoEF Mr. Ankit Verma, Adv. for R-2 to 6 Mr. Pradeep Misra, Adv. for UPPCB Mr. Abhay Gupta, Adv. for R-11-15, 17-18, 21, 23, 26 & 28
8.	Original Application No. 519/2016	Hardeep Singh & Ors. Vs. SDMC & Ors.	Mr. Manish Garg, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-2 to 6 & 8 Mr. Kush Sharma, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Krishna Kumar Singh, Adv. for MoEF
9.	Original Application No. 593/2016	Praveen Gupta Vs. The Paradise Restaurant & Ors.	Mr. Siddhartha Singh, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-4 & 5 Mr. Rajiv Bansal, Adv. for DDA Mr. Tarunvir Singh Khehar, Adv. for R-4, 6 & 8 Mr. Balendu Shekhar, Adv. for EDMC
FOR HEARING			
10.	Original Application No. 124/2016	Kirti Vardhan Singh Vs. State of U.P.	Mr. Rachit Mittal, Adv. for Applicant Dr. Abhishek Attrey, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Om Prakash, Adv. for R-3 Mr. Paritosh Kr. Singh, Adv. for R-7 Ms. Geetika Sharma, Adv. for R-8 Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra & Mr. Daleep Dhayani
11.	M.A. No. 127/2016 in Appeal No. 05/2011	Vimal Bhai & Ors. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Applicant Ms. Sakshi Popli, Adv. for MoEF Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA
12.	Original Application No. 130/2016 (M.A. No. 916/2016)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 & 3 Mr. Rajkumar, Adv. Ms. Savitri Pandey, Adv. for R-6, 7, 15 & 17 Mr. Pradeep Misra, Adv. for UPPCB Mr. Mukesh Verma, Adv. Mr. R. Rakesh Sharma, Adv. for TNPCB Mr. Ashish Rana, Adv. for R-12 & 13 Mr. Guntur Prabhakar, Adv. for R-22 Mr. Preshit Surshe, Adv. for R-19 Ms. Pallavi Venkat Reddy, Adv. for R-23 Mr. Prashant Tyagi, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Devraj Ashok, Adv. for State of Kar. Mr. Keit Varghase, Adv. Mr. N. Reddy, Adv. for State of Telangana

			Ms.D. Bharathi Reddy, Adv. for State of UK Mr. Rudreshwar Singh, Adv. for Stateof Bihar Mr. Anubhav Anand Aron, Adv.
13.	Original Application No. 324/2016	Shailesh Singh Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-1 & 4 Mr. Raman Yadav, Adv. Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-3 Mr. B. V. Niren, Adv. for-5 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB
14.	Original Application No. 498/2015 (M.A. No. 628/2016)	Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Pushp Saini, Adv. in person Ms. Divya Prakash Pandey, Adv. for R-1 Ms. Alpana Poddar & Mr. Rajkumar, Adv. for R-2 Mr. Anil Shrivastava, Adv. for R-3 Mr. Rudreshwar Singh, Adv. for R-5 Ms. Yogmaya Agnihotri, Adv. for R-6 Ms. Savitri Pandey, Adv. for R-7 Mr. Dhruv Pal, Adv. for R-8 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-9 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. Devraj Ashok, Adv. for R-13 Mr. Rajul Shrivastav, Adv. for R-14 Mr. Mukesh Verma, Adv. for R-15 & 26 Mr. Tayemjam Momo Singh, Adv. for R-17 Mr. Edward Belho, AAG for R-19 Mr. A. K. Panda, Sr. Adv. with Mr. M. Paikaray, Adv. for R-20 Mr. Naginder Beniwal, Adv. for R-21 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-22 Mr. Nikhil Nayyar, Adv. for R-29 Mr. Anshuman Shrivastava, Adv. for GPCB Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. Gopal Singh, Adv. for State of Tripura Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. Mr.R. Rakesh Sharma,Adv. for TN & TNPCB Ms. Shibani Ghosh Chowdhury, Adv. Mr. A. N. S. Nandkarni, AG with Mr. Datta Prasad Lawande, Adv. Mr. Sapam Biswajit, Adv. for Manipur PCB Mr. Guntur Prabhakar, Adv. Ms. Deepika Ghatowar, Adv. Mr. Amit Agarwal, Adv. Mr. Vinay Mohan Sharma, AAG Punjab Ms. Aprajita Mukherjee, Adv. Mr. Aruna Mathura, Adv. Mr. Jogy Scaria & Ms. Beena Victor, Adv. for State of Kerala & Kerala SPCB Mr. Ravin Dubey, Adv. for R-47
15.	Original Application No. 11/2014	Shamsunder Shridhar Dalvi & Ors. Vs Govt. of India & Ors.	Mr. Pradeep Mishra, Adv. for Applicant Mr. Rahul Pratap, Adv. for R - 1 Mr. Atmaram N. S. Nadkarni, AG with Mr. Datta Prasad Lawande, Adv. for R-2, 3, 5 & 7 Mr. Oswald Fernandes, Adv. for R - 4

			Mr. Anshuman Srivastava, Adv. for R-6 Mr. Dhruv Mehta, Mr. Yashraj Singh Deora & Ms. Shreya Agrawal, Advs. for R-8
16.	Original Application No. 521/2015	M. M. Charitable Trust Vs. State of Rajasthan & Ors.	Mr.Kshamendra Mathur,Adv. for Applicant Dr. P. S. Bhati, AAG for RSPCB Mr. Shiv Mangal Sharma, Adv. Mr. Dinesh Mehta, Adv. for R-3 Mr. Sanjeet Purohit, Adv. for R-6 Mr. Rishabh Sanchit, Adv.
17.	Original Application No.448 (T _{HC})/2013 (CW 4050/12) (M.A. No. 1228/2015)	U.R. Beniwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. V.K. Mathur, Adv. for R – 3 Mr. Dinesh Mehta, Adv. for R – 4 Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R – 10 Mr. Ravi Bhandari, Amicus Curiae Mr. Pragya Baghel, Adv. Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
18.	M.A No. 832/2014 in Original Application No. 358(THC)/2013	Laxmi Suiting Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Dr. R. Kharha, Adv. Mr. Dinesh Mehta, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
19.	Original Application No. 20(T _{HC})/2015	Ramesh Vs. State of Rajasthan & Ors.	Mr. Shiv Mangal Sharma, AAG for R-1 & 2 Mr. A. K. Prasad, Adv. for GGWA Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF
20.	Original Application No.446 (T _{HC})/2013 (CW 7932/11) (M.A. No. 811/2015)	Multan Singh Vs. State of Rajasthan & Ors.	Mr. Ravi Bhandari, Amicus Curiae Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Dinesh Mehta, Adv. for R – 5 Mr. Sanjeet Purohit, Adv. for RIICO Mr. A. K. Prasad, Adv. for CGWA Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB
21.	Original Application No.34 (T _{HC})/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 302/2016 in M.A. No. 849/2015 & M.A. No. 1230/2016)	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Advs. & Digvijay Singh Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R– 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma & Mr. Lokendra, Advs. for RSPCB Mr. B. V. Niren, Adv. for CGWA

CASES OF COURT NO. 2**FOR ADMISSION**

22.	Original Application No. 663/2016	Ramlal Vs. State of Punjab & Ors.	Mr. Siddhartha Singh, Adv. for Applicant
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FOR COMPLETION OF PLEADINGS

23.	Execution Application No. 33/2016 IN O.A. No. 159/2013	All India Lokadhikar Sangathan Vs. Govt. of NCT of Delhi & Ors.	Mr. R. S. Jena, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Sanjeev Ralli, Adv. for DPCC
24.	Original Application No. 207/2016 (M.A. No. 388/2016)	Ashok Kumar Vs. Chief Secretary, Govt. of NCT of Delhi Ors.	Mr. Ashok Kumar, Applicant in person Mr. Tarunvir Singh, Adv. for R-1 & 5 Ms. Puja Kalra, Adv. for R-2 Ms. Sakshi Popli, Adv. for R-3, 8 & DJB Mr. Sanjay Dewan, Adv. for R-6 Mr. B. V. Niren, Adv. for CGSC Mr. Gaurav Verma, Adv. for R-7

FOR HEARING

25.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015 & M.A. No. 236/2016)	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Bibhakar Misra, Adv. for NHAI Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Ms. Puja Kalra, Adv. for North & South MCD Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Mr. A. K. Prasad, Adv. for CPWD Mr. Nischal K. Neeraj, Adv. Mr. Siju Thomas, Adv. for Jivodaya Hospital Mr. Ashish Kumar, Adv. Mr. Naveen Kumar Jha, Adv. Mr. Jitendra Kumar, Adv. for ESI, Rohini Ms. Antima Bazaz, Adv. for Jain Hospital Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sandeep Kapoor, Adv. Mr. Jeevan Prakash, Adv. Ms. Moni Cinmoy, Adv. Mr. Bipul Kumar Mishra, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HUDA Mr. Abhishek Yadav, Adv. for State of UP Mr. Virender Singh Rana, Adv. Mr. K. N. Panikkar, Adv. Mr. Chahat Chawla, Adv. Mr. Sumeer Sodhi, Adv.
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26.	Original Application No.125/2013	Rameshwar Singh Vs. State of U.P. & Ors.	Mr.Rahul Choudhary, Adv.for Applicant Mr. Abhishek Yadav, Adv. for R-1, 2 & 5 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for R-3 Mr. Avijit Bhushan, Adv. for R-4 Mr. Ashish S. Kulshrestha, Adv. for R-6 Mr. Vikas Malhotra, Adv. for R-7
27.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 797/2016 & M.A. No. 860/2016)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
28.	Original Application No. 470/2015 (M.A. No. 1076/2015)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Advs.
29.	Original Application No. 202/2016 (M.A. No. 381/2016 & M.A. No. 547/2016)	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra, Adv. for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh
30.	Original Application No. 204/2016	Satpal & Ors. Vs State of Haryana & Ors.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R-1, 2, 4 to 7 Mr. B.V. Niren, Adv. for CGWA
31.	Original Application No. 274/2016	Sanjay Kumar Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr.Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Sakshi Popli, Adv. for R-2 Mr. Sanjeev Ralli, Adv. for R-3 Mr. Rajinder Singh, Sub Inspector
CASES OF COURT NO. 1			
FOR HEARING			
32.	Original Application No. 22(T _{HC})/2013 (M.A No. 19/2014)	Sukhdev Vihar Residents Welfare Association & Ors. Vs. State of NCT of Delhi & Ors.	Mr. K.K. Rohatgi, Adv. for Applicant Mr. Ravi Gupta, Sr. Adv. with Ms. Puja Kalra, Adv. for R-1 & SDMC Mr. Balendu Shekhar, Adv. for R – 2 Ms. Sakshi Popli, Adv. for R – 3 Mr. Raman Yadav, Adv. for R – 4 Mr. Biraja Mahapatra, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Raj Kumar, Adv. with Mr. Bhupendra Kumar, LA for R – 6

			<p>Mr. Rajiv Bansal, Adv. for R – 7 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Manoj Kumar Singh, Adv. for R – 9 Mr. Nasir Ahmed, Adv. for R – 11 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Alpana Poddar, Adv. for CPCB Mr. Matrugupta Mishra, Adv. for DMSWSL Ms. Puja Kalra, Adv. for North & SMCD</p>
33.	<p>Original Application No. 200/2014 (M.A. No. 205/2016, M.A. No. 206/2016, M.A. No. 224/2016, M.A. No. 585/2016, M.A. No. 815/2016 & M.A. No. 1199/2016 (C.W.P. No. 3727/1985)</p>	<p>M.C. Mehta Vs. Union of India & Ors.</p>	<p>Mr. M.C. Mehta, Adv. in person</p> <p>Ms. P.B. Singh, Adv. for R – 1 Mr. Rahul Verma, AAG with Dr. Bharti Reddy, Adv. for R-2 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Mr. Abhishek Yadav, Adv. for R – 5 Mr. Pradeep Mishra, Adv. for R – 6 Mr. Raj Panjwani, Sr. Adv. Mr. Mukesh Verma, Adv. Mr. Kabir S. Bose, Adv. Mr. Vijay Bahadur Singh, Sr. Adv. along with Mr. Ranjit Rao, AAG for State of U.P Ms. Antima Bazaz, Adv. for AIDA UPSMA Mr. Sanjeev Ralli, Adv. for GNCTD/DPCC Mr. A.R. Takkar, Adv. Mr. Parag Tripathi, Sr. Adv. Mr. Sanjay Upadhyay, Adv. Mr. B. V. Niren, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Devashish Bharuka, Adv. Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Raman Yadav, Adv. for UP Jal Nigam Mr. Jayesh Gaurav, Adv. for JSPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. A. K. Prasad, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rajiv Nanda, Adv. Mr. Vibhav Misra, Adv. Ms. Shagun, Adv. for WBPCB Ms. Priyanka Sinha Adv. for Jharkhand Mr. Rudreshwar Singh, Adv. for BSPCB Ms. Alpana Poddar, Adv. for CPCB Mr. U. K. Uniyal, AG for Uttarakhand Mr. Asheesh Jain, Mr. Ritwick Dutta & Mr. Rahul Chaudhary, Adv. Mr. Suraj Prakash Singh, Adv. for UPSMA Mr. Atul Batra, Adv. Ms. Neelam Rathore, Adv. Mr. Ajay Kumar Mishra, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. Mr. Motish K. Singh, Adv. Mr. M. Z. Choudhary, Adv. Ms. Asha Nayyar Basu, Adv. Mr. S. Wasim A. Qadri, Adv. Mr. Amit Anand Tiwari, Adv. for State of Uttarakhand</p>
34.	<p>Original Application No. 501/2014 (M.A No. 404/2015)</p>	<p>Anil Kumar Singhal Vs. Union of India & Ors.</p>	<p>Mr. Gaurav K. Bansal, Adv. for Applicant</p> <p>Mr. Abhishek Paruthi, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2,6,7,10&11 Mr. Pradeep Mishra, Adv. for R-3, 4 & 8</p>

			Ms. Sushma Singh, Adv. for R – 5 Mr. Rahul Verma, AAG for R – 12, 13&22 Mr. I. K. Kapila, Mr. Anil Kumar & Mr. Sarvesh Kumar, Adv. for R-15 & 16 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Mukesh Verma, Adv. for UP Mr. B. V. Niren, Adv. for CGWA Mr. Amit Anand Tiwari, Adv.
35.	Original Application No. 146/2015	Society for Protection of Environment & Biodiversity & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Pradeep Misra, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R – 3 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R – 4 Mr. Sudhir Kulshreshtha, Adv. for R-5 Mr. Raunak Parekh, Adv. for R-6 & 7 Mr. Mukesh Verma, Adv. for R-8 Mr. Ravindra Kumar, Adv. for R-10 & 11 Mr. A. K. Prasad, Adv. for MoWR Mr. B. V. Niren, Adv. for CGWA Mr. Rajesh, Adv. for UPSIDC Mr. Ajay Kumar Mishra, Sr. Adv.
36.	Execution Application No. 17/2016 (M.A. No. 723/2016) IN O.A. No. 184/2013	Pramod (In Gurpreet Singh Bagga Vs. MoEF case) Vs. State of U.P. & Ors.	Ms. Shweta Jain, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Abhishek Yadav, Adv. for State of UP
37.	Original Application No. 171/2016 (M.A. No. 528/2016)	Pramod Vs. State of U.P. & Ors.	Ms. Shweta Jain, Adv. for Applicant Ms. Geeta Luthra, Sr. Adv. with Mr. Ankit Verma, Adv. for State of UP Mr. Neeraj Jain, Adv. for R-7, 17 & 23 Mr. S. P. Singh, Sr. Adv. with Mr. Kalyan Dutt, Adv. for R-8 to 14 & 18 to 22 Ms. Neelam Rathore, Adv. Mr. Suryanarayana Singh, Sr. AAG, H.P. Mr. Ajit Sharma, Adv. Mr. Mayank Aggrawal, Adv.
38.	Original Application No. 44/2016	Mushtakeem Vs. MoEF & CC & Ors.	Mr. Vikram Singh Punia & Mr. Devashish Bharuka, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Mr. Ankit Verma, Adv. for R-3 to 10 Mr. Ankur Mittal, Adv. for R-8 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Vikas Singh, Sr. Adv. with Mr. Shaurya Sharma, Adv. for R-26 Mr. Abhay Batra, Adv. for R-27 Mr. Mukesh Gupta, Adv. for R-28 Mr. Tarun Singla, Adv. for R-29 & 30 Mr. Virender Singh Rana, Adv.
39.	Original Application No. 517/2015 (M.A. No. 1247/2015 & M.A. No. 1288/2015)	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Anil Grover, AAG for R-2 to 6 Mr. Ankit Verma, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Virender Singh Rathore, Adv. for R-8 Mr. Pradeep Misra, Adv.

40.	Original Application No. 550/2015 (M.A. No. 1311/2015, M.A No. 625/2016 & M.A. No. 1048/2016)	Virender Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Kapil Joshi, Adv. for Applicant Ms. Divya Prakash Pandey, Adv. for R-1 Mr. Anil Grover, AAG for R-2 to 6 Mr. Abhishek Yadav, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Virender Singh Rathore, Adv. for R-8 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Vishwendra Verma, Adv. Mr. Vardhman Kaushik, Adv. for R-9 & 10 Mr. Neeraj Khapra, Adv.
41.	Original Application No. 176/2016 (Earlier O.A.No.184/2013)	Gurpreet Singh Bagga Vs. MoEF & Ors.	Mr. Alok Sangwan, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Reena Singh, AAG with Ms. Bhakti Pasrija, Adv. for R-2 to 5 Mr. Abhishek Yadav, Adv. for State of UP Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Geeta Luthra, Sr. Adv. with Mr. Ankit Verma, Adv. Mr. S. P. Singh, Sr. Adv. with Mr. Kalyan Duta, Adv. for Noticee
42.	M.A. No. 425/2016 in Original Application No. 184/2013	Gurpreet Singh Bagga Vs. Ministry of Environment Forest & Ors.	Mr. Alok Sangwan, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. S. P. Singh, Sr. Adv. for R-2 Mr. Anil Grover, AAG for State of Haryana Ms. Geeta Luthra, Sr. Adv. with Mr. Ankit Verma, Adv. for State of UP
43.	Original Application No. 304/2015 (CW No. 211/2011)	Jai Singh & Anr. Vs. Union of India & Ors.	Dr. Kanwal Sapra, Mr. A. K. Sapra & Dr. P. S. Batra, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3, 4, 7 & 8 Mr. Pradeep Misra, Adv. for R-6 Mr. Abhishek Paruthi, Adv. for CPCB Mr. S. P. Singh Sr. Adv. Ms. Reena Singh, AAG
44.	Original Application No. 530/2016 (M.A. No. 989/2016)	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant
45.	Original Application No. 272/2016 (M.A. No. 846/2016)	M/s Ganga Yamuna Mining Co. Vs. State of Haryana & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Yashraj Singh Deora, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Krishan Kumar Singh, Adv. for MoEF Mr. Abhishek Yadav, Adv. for State of UP
46.	Original Application No. 481/2016 (M.A. No.904/2016, M.A. No.905/2016)	Joginder Singh Vs. Ministry of Environment & Forest & Ors.	Mr. U. M. Tripathi, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Yashraj Singh Deora, Adv. for R-10 Mr. Anil Grover, AAG with Mr. Rahul Khurana Adv. for State of Haryana Mr. Ritwick Dutta, Adv. (L.C.)
47.	Original Application No. 540/2015	Ved Pal Singh Vs. Ministry of Environment and Forests & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Choudhary, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1

			Mr. Ankit Verma Adv. for R-2 to 6 Ms. Savitri Pandey, Adv. for R-7 & 8 Mr. Abhishek Paruthi, Adv. Mr. Pradeep Misra, Adv. Ms. Sakshi Popli, Adv. for GNCTD
48.	Original Application No. 90/2016 (M.A. No. 1223/2016)	Chander Mohan Uppal Vs. State of U.P. & Ors.	Mr. Ajit Sharma, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1 to 4 Mr. B. V. Niren, Adv. (LC) Mr. Ashok Kumar Sharma, Adv.
49.	M.A. No. 284/2015, M.A. No. 892/2016 & M.A. No. 967/2016 IN Original Application No. 21/2014	Vardhaman Kaushik Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R-2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv.for South&North MCD Mr. Abhishek Yadav, Adv. State of U.P Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for Haryana Mr. A.K. Prasad, Adv. for R-6 & 7 Mr. B.V. Niren, Adv. Mr. D.Rajeshwar Rao, Adv. for Delhi Police Mr. Anup Verma, Adv. Mr. Sumesh Dhawan, Adv. Mr. Sanjeev Ralli, Adv. for Chandni Chowk Vyapar Mandal
50.	M.A. No. 156/2016 IN Original Application No. 21/2014	Vardhaman Kaushik Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1
51.	Original Application No. 21/2014 (ONLY NOTICES)	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Puja Kalra, Adv. for NMCD & SMCD Mr. Balendu Shekhar, Adv. for EDMC
52.	Original Application No. 21/2014 (M.A. No. 172/2016, M.A. No. 567/2016, M.A. No. 690/2016, M.A. No. 783/2016, M.A. No. 949/2016, M.A. No. 950/2016, M.A. No. 1037/2016, M.A. No. 1038/2016, M.A. No. 1078/2016, M.A. No. 1080/2016, M.A. No. 1091/2016, M.A. No. 1092/2016, M.A. No. 1082/2016, M.A. No. 1083/2016, M.A. No. 1135/2016, M.A. No. 1162/2016, M.A. No. 1186/2016 M.A. No. 1187/2016 M.A. No. 1188/2016 M.A. No. 1189/2016 M.A. No. 1190/2016 M.A. No. 1191/2016 & M.A. No. 1192/2016)	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R-2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv.for South&North MCD Mr. Abhishek Yadav, Adv. State of U.P Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for Haryana Mr. A.K. Prasad, Adv. for R-6 & 7 Mr. B.V. Niren, Adv. Mr. D.Rajeshwar Rao, Adv. for Delhi Police Mr. Nishant Gautam, Adv. Ms.Pinky Anand, ASG & Mr.Rajesh Ranjan Mrs. Avnish Ahlawat & Mr. Nitesh Kumar Singh, Adv. for DTC/SIBU Mr. Kabir S. Bose, Adv. for WBPCB Mr. Jayesh Gaurav, Adv for JSPCB Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Jogy Scaria, Adv. for State of Kerala Ms. Aruna Mathur, Adv. for State of Sikkim

			<p>Mr. Sapam Biswajit Meitei, Adv. Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Edward Belho, AAG for Nagaland Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Apporva Misra, Adv. for BRPL & BYPL Mr. Saurav Agrawal, Adv. for IGL Mr. Sunil Satayarth, Adv. for DCB Mr. Gopal Singh, AOR & Mr. Varsha Poddar, Adv. for State of Tripura Ms. Vinakshi Kadan, Adv. for State of Gujarat Mr. Dinesh Kumar Garg, AOR & Mr. Dhananjay Garg, Adv. for State of UK Mr. Shiv Mangal Sharga, AAG with Ms. Shrey Kapoor, Adv. for State of Rajasthan Mr. V. K. Mishra, Adv. Mr. Tariq Adeeb, Adv. Mrs. Neelam Madan Mr. Diljeet Titus, Adv. Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Sarfaraz Khan, Adv. Mr. Ruchin Batra, Adv. Mrs. Rani Chhabra, Adv. Mr. Piyush Joshi & Mr. Trideep Pais, Adv. Mr. Pushkar Sood, Adv. Mr. Arjun S., Adv. Ms. Cauveri Birbal, Adv. Mrs. Rani Chhabra, Adv. Mr. Sandeep Narain, Adv. Mr. Arjun S., Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Mareesh Pravir Sahay, Adv. Mr. Roshan Lal Goel, Adv. Mr. Pritpal Singh Nijjar, Adv. Mr. Manish Verma, Adv. Mr. Sunil Kumar Jain, Adv. Mr. Anup Verma, Adv. Mr. Sumesh Dhawan, Adv. Mr. Ashish Rana, Adv. Mr. Gaurav Dubey, Adv. Mr. Kshitij Mudgal, Adv. Mr. Sarad K. Sunny, Adv. Mr. Arjun S., Adv.</p>
53.	Original Application No. 95/2014	Sanjay Kulshrestha Vs. Union of Indai & Ors.	<p>Mr. Manish Shrivastava, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R – 7 Mr. Joydeep Mazumdar, Adv. for R-9 Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Abhishek Yadav, Adv. for State of UP Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Sapam Biswajit Meitei, Adv. for Manipur Ms. Soumya Jit Pani, Adv. for Odisha Mr. Jayesh Gaurva, Adv. for JSPCB Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Mr. Edward Belho, AAG for Nagaland Mr. Enatoli Sema, Adv. for Nagaland PCB Mr. Devraj, Adv. for State of Karnataka Mr. Dinesh Kumar Garg, Adv. Mr. Rajiv Bansal, Adv. for DDA Mr. Sarthak Chaturvedy, Adv.</p>

			Mr. Anil Grover, AAG for State of Haryana Mr. Suryanarayan Singh, Sr. AAG for HP Mr. Anil Shrivastav, Adv. for AP Mr. Rudreshwar Singh, Adv. for Bihar Mr. Manoj Mittal & Mr. Tanay Ayde, Advs.
54.	Original Application No. 303/2015	Supreme Court Women Lawyers Association Vs. Union of India & Ors.	Ms. Bhakti Pasrija Sethi, Ms. Prerna Kumari & Ms. Mamta Rani, Advs. Mr. Vishwedra Verma, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Abhishek Yadav, Adv. for State of UP Mr. D. Rajeshwar Rao, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG for State of Haryana Ms. Alpana Poddar, Adv. for CPCB Ms. Soumya Jit Pani, Adv. for Odisha Mr. Joydeep Mazumdar, Adv. for WB Mr. Devraj Ashok, Adv. for Karnataka Mr. R. Rakesh Sharma, Adv. for TN & TNPCB
55.	Original Application No. 181/2013 (M.A. No. 824/2015)	Omesh Saigal Vs. Govt. of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Narender Pal Singh, Adv. for R-2 Mr. Daleep Kumar Mishra, Adv. for R-3 Mr. D. Rajeshwar Rao Adv. for Delhi Police Mr. Balendu Shekhar, Adv. for R-5 & 6 Mr. Rajiv Bansal, Adv. for DDA Mr. Sanjeev K. Gulati, Adv. Mr. Y. N. Vidyantni, Adv.
56.	Original Application No. 609/2016	Diya Kapur & Ors. Vs. Union of India & Ors.	Law Chambers of Kapur & Trehan for Applicant
57.	Original Application No. 179/2016	Mahendra Pandey Vs. Govt. of NCT of Delhi & Ors.	Mr. Abhijeet Sinha & Mr. Piyush Nag, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 4 Dr. Abhishek Atrey, Adv. for MoEF Mr. Mukesh Verma, Adv. for R-3 Mr. Raj Kumar, Adv.

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